NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.50/(MAH)/2013 CA No.

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s. M/s. Kharadi Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S.</u> N	o. NAME	DE	SIGNATION	SIGNATURE
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COMMON ORDER				
<u>CA No. 206/2013 in TCP No. 45/39/-398/CLB/MB/MAH/2013</u> CA No. 207/2013 in TCP No. 46/397-398/CLB/MB/MAH/2013				
<u>CA No. 208/2013 in TCP No. 47/397-398/CLB/MB/MAH/2013</u>				

CA No. 209/2013 in TCP No. 47/397-398/CLB/MB/MAH/2013 CA No. 209/2013 in TCP No. 48/397-398/CLB/MB/MAH/2013 CA No. 210/2013 in TCP No. 49/397-398/CLB/MB/MAH/2013 CA No. 211/2013 in TCP No. 50/397-398/CLB/MB/MAH/2013 TCP 51/397-398/CLB/MB/MAH/2013 CA No. 212/2013 in TCP No. 52/397-398/CLB/MB/MAH/2013 TCP 53/397-398/CLB/MB/MAH/2013

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- 1. The Learned Representatives of both the sides are present.
- 2. Due to shortage of time the hearing is required to be adjourned.
- 3. After having consultation with the Learned Counsel of both the sides, the Petitions alongwith the Applications of the Group are adjourned to 14.03.2017 at 11.30 AM. Date is duly communicated to both the sides.
 Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

28th February, 2017.